**NATIONAL COMPANY LAW TRIBUNAL**
**MUMBAI BENCH, COURT-II**

**24. IA 3618/2022 IA 3619/2022 IA 3620/2022 IA 3621/2022 IA 3447/2022 IN C.P. (IB)/1545(MB)2019**

**CORAM:**
**SHRI SHYAM BABU GAUTAM** **JUSTICE P. N. DESHMUKH (Retd.)**
**HON'BLE MEMBER (T)** **HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.01.2023**

**NAME OF PARTIES: - Bombay Sales Agency**
**V/s**
**Jsk Marketing Ltd.**

**APPEARANCES: -**

| | | |
|---|---|---|
| **FOR THE APPLICANT** | : | Adv. Darshan Juikar |
| **FOR THE RESPONDENT** | : | Counsel Dharam Jumani – R.13 |
| **FOR THE RESPONDENT** | : | Adv. Prashant Bare -R.23&R.26 |
| **FOR THE LIQUIDATOR** | : | Adv. Tanushree Sogani |

**Section: Sec 42 Rule 11 of NCLT, 2016 Application under any other provisions- IBC, Sec 43(1) r/w Sec 44 (1), Sec 66(1) U/s 7 of (IBC)**

---

**ORDER**

The matter is convened through Virtual Hearin (VC).

Due to paucity of time this matter could not be taken. List this matter for hearing on **14.02.2023**.

**Sd/-** **Sd/-**

**SHYAM BABU GAUTAM** **JUSTICE P. N. DESHMUKH**
**Member (Technical)** **Member (Judicial)**

Aarti